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**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI**

**ORDER**

The following postings and transfers are hereby made with immediate effect:-

S No.	Name	From	To
1.	Sh. Hari kant Kukreti JA	Ahlmad in the Court of Sh. Arun Goel, ADJ-03, Shahdara District, Karkardooma Courts, Delhi.	Reader in the Court of Sh. Arun Goel, ADJ-03, Shahdara District, Karkardooma Courts, Delhi.
2.	Sh. Ashwani Kumar J.A.	Reader in the Court of Sh. Arun Goel, ADJ-03, Shahdara District, Karkardooma Courts, Delhi.	Ahlmad in the Court of Ms. Shruti Sharma-I, MM (Mahila Court-01), Shahdara District, Karkardooma Courts, Delhi.
3.	Sh. Mritunjay Kumar J.A.	Ahlmad in the Court of Ms. Shruti Sharma-I, MM (Mahila Court-01), Shahdara District, Karkardooma Courts, Delhi.	Ahlmad in the Court of Sh. Arun Goel, ADJ-03, Shahdara District, Karkardooma Courts, Delhi.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

*Jain*  
**(SHAIL JAIN)**  
Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.

No. 3314 3322 /Admn./P&T/SHD/KKD/2023

Delhi, the Dated 17/04/23

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. II, O/o Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

*Jain*  
**(SHAIL JAIN)**  
Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.